

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P. (IB)/249(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Spectrum Trimpex Pvt. Ltd.

V/s

Vphrase Analytics Solutions Private Limited

Section: - U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/249(MB)2024: - Counsel, Pulkit Sharma a/w Counsel, Rohan Agarwal i/b Adv. Gaurav Shrawat appeared for the Petitioner / Financial Creditor. Adv. Amir Arsiwala appeared for Respondent/ Corporate Debtor.

Arguments are heard for a considerable length of time. List this matter on **05.07.2024 for filing written submissions.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)